

F.No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

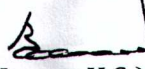
Dated: 05.07.2019

**ORDER NO. 142 of 2019**

Hon'ble President is pleased to partially modify the roster order no. 127 of 2019 for CESTAT, New Delhi for **08/07/2019 and 15/7/2019 to 19/07/2019** to the extent indicated below:-

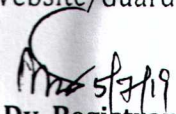
COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. C. L. Mahar, Member (T)	On 08.7.2019	Customs and Service Tax Division Bench matters
Hon'ble Sh. Bijay Kumar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J)	On 08.7.2019	Excise Division Bench matters
Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Sh. Bijay Kumar, Member (Technical)	From 15/07/2019 to 19/07/2019	Excise Division Bench Matters
Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J)	From 15/07/2019 to 19/07/2019	Customs and Service Tax Division Bench Matters

By order,

  
**(Bineesh Kumar K.S.)**  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.) /Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.

  
Dy. Registrar